

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-
CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX,
NEW DELHI**

FIR No. 11/2019

PS: ACB

State Vs. Rajni Verma

18.08.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Sh. Tarun Goomber, Advocate for the accused.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

The instant application has been received from the Court of Ms. Kiran Bansal, Ld. Special Judge (PC Act) (ACB-01), RADC/ND vide order dated 17.08.2020.

I have perused the said order and the observations made therein.

I have also perused the proceedings dated 14.08.2020, which took place before the Court of Sh. Bharat Parashar, Ld. Special Judge, (PC Act) (CBI), RADC/ND.

Let this application be marked afresh to the Court of Ms. Kiran Bansal, Ld. Special Judge (PC Act) (ACB-01), RADC/ND for disposal in accordance with law.

Parties/Ld. Counsel(s) are directed to appear before the concerned Court on 19.08.2020 at 10.00 AM.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/18.08.2020

**Closure Report No. 432/2019
CBI Vs. Sanjeev Kumar**

18.08.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Matter needs further consideration.

IO is directed to provide the complete case diary in original to the Ahlmad of this Court.

The Ahlmad shall send the complete case file through electronic means to the undersigned alongwith the case diary (hard copy).

Ld. Sr. PP is also requested to file written synopsis stating therein the details of the connected matters wherein, the closure reports were filed and accepted, and also the matter(s) wherein the chargesheet was filed and case is going on.

List on 29.08.2020 at 02.30 PM for further consideration/orders.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act)(CBI)/RADC/ND/18.08.2020